

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO.1158  
TO BE ANSWERED ON 02.05.2016**

**Books from Private Publishers**

1158. SHRI ABHISHEK SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware of the fact that some private schools are forcing parents to buy books of certain publishers which are costlier than NCERT books;

(b) if so, the details thereof along with the action taken by the Government against such schools; and

(c) whether the Government has issued any guidelines in this regard and if so, the details thereof?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c) Central Board of Secondary Education receives sporadic complaints about parents being forced to buy books from private publishers. All the affiliated schools with the Board are required to follow the syllabus on the basis of curriculum prescribed by NCERT/CBSE and text books published by NCERT/CBSE for the Middle classes. The schools are also required to follow syllabus and courses as per schemes of studies prescribed by the Board for Secondary/Senior Secondary School Examination. In case of malpractices, the Board may take action leading to disaffiliation of the school. The Board has also issued circulars dated 14.05.2013, 06.02.2014 and 20.07.2015 regarding books to be used. These circulars are also available on CBSE website [www.cbse.nic.in](http://www.cbse.nic.in).

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